

**HIGH COURT OF MADHYA PRADESH, JABALPUR**

**ORDER**

No. 586 /Confdl. /2015  
II-3-1/2015

Dated 17 June, 2015

Madhya Pradesh State Judicial Academy, High Court of M.P., Jabalpur is conducting **Induction Training (Second Phase)** for the newly appointed **Civil Judges Class II of 2014 Batch** from **06.07.2015 to 01.08.2015** in the Academy. Trainee Judges, whose names and postings figure in the endorsement are directed to attend the aforesaid course.

Conditions for the course:

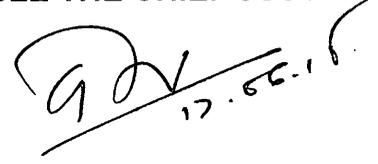
1. Barring exceptional circumstances, the participants nominated for the course shall not pray for adjustment.
2. The participants shall report by **9.30 a.m.** on **06.07.2015** in the Lecture Room of JOTRI at Jabalpur.
3. They shall appear for the course in prescribed uniform (i.e. Black coat, white shirt, grey trousers and black tie in the case of men and white saree and blouse with black coat in the case of ladies) during entire duration of the course.
4. The participants shall bring with them the records prepared by them regarding the task entrusted to them during their Second Phase Field Training.
5. The participants may send legal problems which they want to be addressed during the course to the Institute by fax (No. 0761-2628679) sufficiently in advance.
6. T.A. & D.A. of the participants is reimbursable only as per Government Rules.
7. The Academy shall endeavour to make best possible arrangements for reception, lodging, boarding and entertainment of the participants in the Guest House of the Academy.

The participants arriving a day earlier or at hours other than those mentioned above or by a different mode of conveyance, may inform the Academy to Shri Gyan Prakash Tekam, A.G. III on Telephone No. **0761-2628679** or to Shri Pramod Kushwaha, Care Taker on Mobile No. **91-713717147** or to Shri Pramod Kumar Chaturvedi, A.G. II on Mobile No. **91-8878747939** at least 3 days in advance, so that proper arrangement for their reception may be made. It may however be noted that it may not be possible for the Academy to make arrangement for carriage of participants' luggage to the parked vehicles. Judicial Officers included in the Course will be provided with a vehicle at the Main Entrance of Railway Station (Platform No. 1 only) according to their programme.

8. The Guest House of the Academy is located on second and third floors of the MPSJA building. At present the lift is not functional. The participants are, with prior intimation to the Academy, free to stay at the accommodation of their choice. In such a case the participants shall be entitled to only T.A & D.A as per rules. However, it would not be possible for the Academy to make arrangement for pick up from and drop back to such place.

9. The accommodation in the Guest House of the Academy shall be available to the participants from preceding day of commencement of training up-to morning of the succeeding day of the end of training.
10. The participants shall be provided with tea, breakfast, lunch and dinner during their period of stay for the course, free of charge.

BY ORDER OF HON'BLE THE CHIEF JUSTICE



(VED PRAKASH)  
REGISTRAR GENERAL

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Endt. No. 587 /Confdl. /2015  
II-3-1/2015

Dated 17 June, 2015

Copy forwarded to:-

- 1 The Deputy Controller, Govt. Central Press, Arera Hills, Habibganj, Bhopal - 6 for publication in the next issue of the M.P. Gazaette,
- 2 The Principal Secretary, Govt. M.P. Law & Legislative Affairs Department, 1st Floor, Vindhyachal Bhawan, Bhopal, Pin 462 006, for information.
- 3 The Accountant General, (I), M.P. Gazetted Audit Department, Gwalior, for information.
- 4 The Accountant General, (II), Gwalior, for information.

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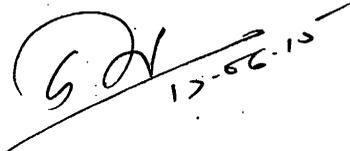
1. Smt. Meena Shah, IV AJ to I CJ CL II, Panna,
2. Shri Suryopal Singh Rathore, I AJ to I CL II, Ratlam
3. Sushri Nidhi Jain, I AJ to I CJ CL II, Damoh
4. Sushri Harshita Sharma, I AJ to I CJ CL II, Indore
5. Shri Mahendra Singh, I AJ to I CJ CL II, Tikamgarh
6. Shri Aadil Ahmad Khan, I AJ to I CJ CL II, Chhindwara
7. Sushri Rano Pal, I AJ to I CJ CL II, Datia
8. Shri Ajay Singh Yadav, IV AJ to I CJ CL II, Guna
9. Shri Sazid Mohmmad, I AJ to I CJ CL II, Ashok Nagar
10. Shri Manoj Soni, III AJ to I CJ CL II, Sagar
11. Shri Devendra Atulkar, I AJ to I CJ L II, Hoshangabad
12. Shri Devendra Solanki, I AJ to I CJ CL II, Dewas
13. Shri Vinod Ahirwar, I AJ to I CJ CL II, Raisen
14. Shri Ashish Kumar Mathoriya, V AJ to I CJ CL II, Guna,
15. Shri Amit Malviya, III AJ to I CJ CL II, Harda
16. Sushri Deepti Thakur, II AJ to I CJ CL II, Tikamgarh
17. Sushri Ashwini Singh, IV AJ to I CJ CL II, Katni

18. Sushri Sushma Upamman, I AJ to I CJ CL II, Panna
19. Sushri Sakshi Parihar, III AJ to I CJ CL II, Shivpuri
20. Sushri Rohini Tiwari, II AJ to I CJ CL II, Chhatarpur
21. Smt. Sheela Maina, I AJ to I CJ CL II, Vidisha
22. Shri Surendra Singh Kushwaha, IV AJ to I CJ CL II, Morena
23. Shri Seeta Sharan Yadav, I AJ to I CJ CL II, Shahdol
24. Shri Rakesh Kumar Jatav, I AJ to I CJ CL II, Gwalior
25. Smt. Sonam Verma, I AJ to I CJ CL II, Sheopur
26. Shri Raj Kumar Bhadrasen, II AJ to I CJ CL II, Ashok Nagar
27. Shri Panna Nagesh, II AJ to I CJ CL II, Ujjain
28. Shri Vijay Pal Singh Chauhan, II AJ to I CJ CL II, Gwalior
29. Smt. Shikha Agrawal, V AJ to I CJ CL II, Shivpuri
30. Sushri Bindu Patel, I AJ to I CJ CL II, Jabalpur
31. Sushri Vandana Soni, I AJ to I CJ CL II, Rewa
32. Sushri Kamla Ahirwar, I AJ to I CJ CL II, Bhopal
33. Sushri Vimlesh Mudaiya, VI AJ to I CJ CL II, Guna
34. Shri Lokesh Taran, II AJ to I CJ CL II, Chhindwara
35. Sushri Sheetal Baghel, II AJ to I CJ CL II, Dewas
36. Shri Amandeep Singh Chhabra, I AJ to I CJ CL II, Balaghat

For information and compliance with a direction to all the participants that they should compulsorily appear at M.P.S.J.A. Building at Jabalpur on aforesaid date and time as mentioned in order.

6. The District & Sessions Judge, Panna/ Ratlam/ Damoh/ Indore/ Tikamgarh/ Chhindwara/ Datia/ Guna/ Ashok Nagar/ Sagar/ Hoshangabad/ Dewas/ Raisen/ Harda/ Katni/ Shivpuri/ Chhatarpur/ Vidisha/ Morena/ Shahdol/ Gwalior/ Sheopur/ Ujjain/ Jabalpur/ Rewa/ Bhopal/ Balaghat for information and necessary action with a request to instruct the participant Judicial Officers to remain present at M.P.S.J.A. building at Jabalpur on the date and time given in the order, positively.
7. Registrar (I.T.), High Court of Madhya Pradesh, Jabalpur, for sending copy of order by e-mail to following Judicial Officers:-
  1. District Judge (Inspection), High Court Premises, Jabalpur/ District Judge (Inspection), J.E.-1, Judges Enclave, Residency Area, Indore-452001./ District Judge (Inspection), 28/B, Race-course Road, Opposite Maila Ground, Gwalior (M.P.), for information.
  2. Principal Registrar, High Court of M.P., Bench Indore, for information
  3. Principal Registrar, High Court of M.P., Bench at Gwalior, New High Court Building, City Centre, Gwalior, for information.
  4. Member Secretary, M.P. State Legal Services Authority, 574, South Civil Lines, Jabalpur, for information.
  5. Principal Registrar (Judicial)/ (Vigilance)/ (I.L.R. & Examination), High Court of M.P., Jabalpur, for information.
  6. Registrar (VL.)/ (District Establishment)/ (Judicial-I)/ (Judicial-II)/ (Administration)/ (Exam & Labour Judiciary)/ District Judge (Inspection)/ Officer on Special Duty/ Registrar/Secretary, High Court Legal Service Committee, High Court of Madhya Pradesh, Jabalpur, for information.

8. Director/Additional Director/O.S.D., Madhya Pradesh State Judicial Academy, First Floor, MPSJA Building, Jabalpur for information.
9. Registrar (E.)/ Account Officer/ Budget Officer/ Joint Registrar (Protocol)/ Deputy Registrar (Judicial), High Court of Madhya Pradesh, Jabalpur, for information.
10. Registrar- cum – P.P.S. to Hon'ble the Chief Justice, High Court of Madhya Pradesh, Jabalpur, for placing the same before Hon'ble the Chief Justice for kind information.
11. P.S. to Hon'ble Shri Justice \_\_\_\_\_, High Court of M.P., Jabalpur, for placing the same before His Lordship for kind information.
12. Section Officer, Pension/ Budget/ Assistant (Work)/ Complaint/ Pay Fixation (Gazetted)/ Advance/ Leave (Gazetted)/ Civil Checker/ Criminal Checker/ Principal System Analyst, Computer Section, High Court of M.P., Jabalpur, for information.
13. Deputy Registrar-cum-PS to Registrar General, High Court of Madhya Pradesh, Jabalpur, for information.

  
12-56-15

(VED PRAKASH)  
REGISTRAR GENERAL

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